coal to J&K for the last two years are as follows:

(Fig	igures in tonnes)		
	1983-84	1984-85	
Cement Plant	33,000	27,000	
Textile Rayon	1,000	-	
Soft Coke	1,000	1.000	
Hard Coke	3,000	7,000	
Other $Industrie_S$	26,000	50,000	
	64,000	85,000	

(b) and (c) Coal supplies to Brick Kiln Units is generally of grades D, E. F, and Washery Grades IU & IV. These unit<sub>s</sub> have the option to select any of these grades and lift coal from any of the collieries specified for the supply of such grade<sub>s</sub> of coaL Recenty collieries producing better grade coal have also been included for supply to BRK units. After having detailed discussions with All India Brick and Tile Manufacturers' Federation, CIL have agreed to load 15 rakes for Brick Kiln Units from Jharia field subject to the concurrence of the Railways for this movement.

#### Chamera Project to cost more

721. SHRI DINKARRAO GOVINDRAO PATTL: Will the Minister of ENERGY be pleased to state;

(a) whether Government's attention has been drawn to a news item which appeared on P. 1. Cols. 2—5 of the Economic Times dated 27th December, 1985 under the heading "Chamera Project to cost more"; and

(b) if so, the action Government propose to take to check this?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) Yes, Sir. Government's attention bas been drawn to the report under the heading "Chamera project to cost 324

Govt, dear." The report does not reflect correctly the factual position in regard to the project.

### Awarding of HBJ gas pipeline contract

# 722. PROF. C. LAKSHMANNA: SHRIMATI KRISHNA KAUL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Committee of Secretaries set up by Government to reevaluate the award  $_0$ f the contract for the Hazira-Bijaipur-Jagdishpur gas pipeline project in Gujarat is likely to submit its report before the deadline in April, 1986 for the commencement of the project;

(b) what are the particulars of the various consortia which are being considered for the award of the contract;

(c) the criteria which are being kept in view while awarding the contract;

(d) whether the advantage of giving a substantial role to Indian Communication Limited, ICI and Dodsal in the manufacture of various critical items for the project, is also being kept in view;

(e) whether any final decision to award the contract has so far been taken if so, what are the details in this regard; and

(f) if not, what are the reasons for the delay in taking a decision?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) The Committee has submitted it<sub>s</sub> report.

(b) Bids in complete shape for the HBJ Pipeline have been received from four consortia. The leaders of these consortia are SPIE CAP AG, CONDUX, SNAMPROGETTI and NOVA CORP.

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(c) to (f) The recommendations received from Gas Authority of India Limited on the award of contract for the construction of the HBJ Gas pipeline are being examined by the Government. Decision is expected to be taken shortly. The tender has provided for due weightage to be given to the indigenous content in the bids.

# Production of crude oil

723. SHRI PARVATHANENI UP-ENDRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the estimated production of crude oil in the country during 1985-86;

(b) the estimated gross quantity of crude oil proposed to be imported; and

(c) whether the import of crude oil through term contract on country-to-country basis is proposed to be changed in favour of spot purchases in view of the downward trend in the international Oil prices?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) 29.94 million tonnes.

(b) The gross imports of crude oil are likely to be around 15 million tonnes.

(c) In view of fall in international oil prices it is proposed to import crude oil at market related prices.

#### LPG connections

724. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the number of LPG connections run to several millions in the country;

(b) if so, whether any instructions/ guidelines have been issued by the IOC and other Petroleum companies to ensure that gas stoves being marketed by authorised LPG dealers incorporate essential safety features and if so, details thereof; and

(c) whether Government consider subjecting gas stoves being sold only by authorised LPG dealers; after elaborate testing to ensure that there is no possibility of a gas leak because of faulty design or method of production?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) There were about 10.1 million domestic LPG connections in the country as on December 31, 1985.

(b) and (c) LPG distributors of the oil marketing companies are authorised to sell only such LPG stoves as have the ISI certification mark. These stoves meet safety requirements. At the time of releasing a new connection, the distributor ensures that the consumer has such a gas stove. Consumers are at liberty to purchase LPG stove with ISI certification from any source.

#### Allocation for power generation

725. SHRI KANAK MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) the allocation on account of power generation, State-wise during the Seventh Five Year Plan period; and

(b) what was the allocation in the Sixth Five Year Plan period?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) and (b) A statement indicating Statewise outlays for the Power Sector in the Sixth and Seventh Plan periods is enclosed.